

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22nd September, 2022

NOTICE

Please take notice that the following matter listed on 23.09.2022 in the Court-IV at 10:30 AM will not be taken up. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT)	Shrem Residency Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi
	(Ins) No. 1336 of	Vs.		Sehgal
	2019 & I.A. No.	Shraman Estates Pvt. Ltd.		
	3147 of 2022			
	(PH)			

By order of Hon'ble Chairperson

Registrar

-Sd/-